

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 011-23353503; Fax- 23753923

Dated: 11.3.2024

To

Shri Venkatesh,
Advocate for NTPC,
SKV Law Offices,
B-50, Defence Colony,
New Delhi- 110024.

Subject: Request for time extension in Petition No. 145/GT/2019-reg.

Ref: Your request letter dated 28.2.2024

Sir,

With reference to your letter dated 28.02.2024 on the above subject, I am directed to inform that your request for extension of time for filing the additional information has been granted and the same is extended till **22.3.2024**, after serving the same to the Respondents.

2. The Respondents shall file their replies by **26.3.2024**, after serving copy to the Petitioner, who may file its rejoinder, if any, on or before, **28.3.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with.

Yours sincerely,

Sd/-
(Deepak Pandey)
Assistant Chief (Law)

Copy to:
All Respondents